File No.22/2/2021-Admn./Office Procedure APPELLATE TRIBUNAL FOR ELECTRICITY Ministry of Power

Core-5, Ground Floor, SCOPE Complex, Lodhi Road, New Delhi - 110 003

Dated: 17th November, 2021

OFFICE ORDER

It has come to the notice that some of the employees of APTEL has booked their air tickets for availaing LTC/Official Tour from private agency.

- 2. All the employees are requested that while availing LTC/Performing Official Tour , the air ticket may be booked as per the Office Memorandum No.31011/3/2018-Estt.(A-IV) dated 8^{th} October, 2020 issued by DOPT.
- 3. As per DOPT's OM, "Air tickets are to be purchased directly form the airlines (booking counters, website of airlines) or by utilizing the service of Authorized Travel Agents viz. M/s Balmer Lawrie & Company, M/s Ashok Travels & Tours and IRCTC while undertaking LTC/official tour.

(**Kapil Kr. Sharma**) Admn-Cum-Accounts Officer

Copy cirulcatd for complinace:-

- 1. All employees of APTEL
- 2. PPS to Hon'ble Officiating Chairperson
- 3. PS to Hon'ble Judicial Member
- 4. PS to Hon'ble Technical Member (P&NG)
- 5. PPS to Hon'ble Technical Member (SKS)
- 6. PPS to Registrar
- 7. All staff members of APTEL
- 8. Office Assistant/IT(outsource) for uploading the same on the Website of APTEL alongwith the DOPT's OM date 8th October, 2020.
- 9. Notice Board at Core-IV, 7th Floor
- 10. Gaurd File